



## THE HIGH COURT OF KERALA

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Date: 16-08-2019

No: F3 - 05303/2018 (1)

### TENDER NOTICE No. 4/2019

Sealed tenders superscribing '**Quotation for supply of Foreign Journals/ Periodicals**' are invited from the book sellers/publishers for the supply of the journals '**Lloyd's Law reports**' (print + online mode) and '**Modern Law review**' (online mode), for one year to the Library, High Court of Kerala. Tenders may be addressed to 'The Registrar General, High Court of Kerala, Kochi-31.' Tender offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves the right to reject all or any one of the Tenders without assigning any reason.

The rates quoted in the tender should be for supply of the above journals in the specified mode as mentioned above to the Library, High Court of Kerala. The prices quoted must clearly specify the rate (publisher price in foreign currency), taxes, fees/duties (if any), separately. Where advance payment is insisted on, an agreement has to be executed on the receipt of confirmed orders. The Journals/ Periodicals are to be supplied/made available online, as and when published. In case of any deviation from the agreement, the High Court reserves the right to cancel the contract without further notice or recover the liquidated damages, if any.

The last date & time for receipt of tender is **17.09.2019, Tuesday at 2.30 PM**. Any tender received after the prescribed time and date is liable to be rejected. The tenders will be opened by Registrar General/ Registrar General in-charge at **3.00 PM** on **17.09.2019** in the presence of such of the tenderers or of the authorized representatives who may be present at that time.

Further information if needed, can be obtained from office during working hours.

  
K. Haripal  
Registrar General